

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

RAJYA SABHA  
UNSTARRED QUESTION NO. 3303  
ANSWERED ON 28.03.2025

**STATUS OF RAS-KATYASANI-MERTA CITY AND PUSHKAR-KATYASANI-MERTA  
CITY NEW LINE PROJECT**

3303 # SHRI RAJENDRA GEHLOT:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the progress of work of Ras – Katyasani- Merta City and Pushkar – Katyasani – Merta City new line project that are being jointly constructed by Railways;
- (b) whether all the work of land acquisition related to this project has been completed;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there is a provision to install the modern “Kavach 4.0” system on these two new lines while designing them for maximum speed capacity;
- (e) if so, the details thereof; and
- (f) the details of the timeframe set for completion of the work on these two railway sections?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (f): Merta city – Ras (51.40 Km) new line project including Bypass at Merta Road station (4.50 Km) has been sanctioned at a cost of ₹ 947.00 crore. The project has been declared as Special Railway Project. This project involves about 350 Ha of land acquisition. Land acquisition officer has been nominated and Land acquisition has been taken up. An outlay of ₹ 32 crore has been allocated during 2025-26 for this project.

Pushkar – Merta (Katyasani) (51.346 Km) new line project has been sanctioned at a cost of ₹ 799.64 crore. The project has been declared as Special Railway Project. This project involves about 322 Ha of land acquisition. Land acquisition officer has been nominated and Land acquisition has been taken up. An outlay of ₹ 85.40 crore has been allocated during 2025-26 for this project.

Kavach 4.0 is provided progressively on Indian Railway network in phased manner including on Ras – Katyasani – Merta City and Pushkar – Katyasani – Merta City new line.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.

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